

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:4575  
ANSWERED ON:23.12.2005  
TCIDS  
Adsul Shri Anandrao Vithoba

**Will the Minister of TEXTILES be pleased to state:**

- (a) the amount allocated under the Textile Centre Infrastructure Development Scheme (TCIDS) during the last three years of Tenth Five Year Plan;
- (b) whether Government is considering to enhance the financial assistance under TCIDS; and
- (c) if so, the steps taken by the Government to achieve the desired progress under TCIDS?

**Answer**

MINISTER OF TEXTILES ( SHRI SHANKERSINH VAGHELA)

(a): For upgrading infrastructure facilities at important textile centres, the 'Textile Centre Infrastructure Development Scheme (TCIDS)' was launched. Under the TCIDS, 18 projects have been sanctioned with an estimated support of Rs.270.80 Crore from Government of India. Amount released for these sanctioned projects are as under:-

(In Crore Rupees)

2003-04    2004-05    2005-06 (upto Novemeber, 2005)

10.92    10.00    34.21

(b) & (c): With the objectives of imparting a focused thrust to set up apparel units of international standards and upgrading infrastructure facilities at important textile centres, the Government had launched the Apparel Park for Exports Scheme (APES), and Textile Centre Infrastructure Development Scheme (TCIDS). However, after reviewing the implementation of these two schemes, a new scheme, namely, Scheme for Integrated Textile Parks has been launched by merging the two schemes. This scheme is based on Public-Private Partnership (PPP), and would equip the industry with world-class infrastructure facilities for setting up their textile units to meet international environmental and social standards. Government of India support under the scheme by way of grant or equity shall be limited to 40% of the project cost, subject to a ceiling of Rs. 40 crore. The new scheme, viz. SITP, is implemented through Special Purpose Vehicles (SPVs), where Industry Associations/Groups are the main promoters. The SPVs shall have operational autonomy so that they do not become surrogate Public Sector Enterprises or be controlled by Central/State Governments. Role of the Government is that of a facilitator only.